

F.No. J-11017/23/2016-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 7th October, 2016

ORDER

The President is pleased to engage Dr. Vinay Chhipa, Advocate as Central Government Counsel for conducting Central Government litigation before Rajasthan High Court at Jodhpur as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier.

Rajasthan High Court at Jodhpur Central Government Counsel		
Name	Address & Mobile number etc.	Enrollment No.
Dr. VINAY CHHIPA	3 rd Street, Jaloriya Ka Bass, Inside Nagori Gate, Jodhpur Rajasthan. Mob: 9414474886 Landline: 0291-2548886 email: vinayjdpr@gmail.com	R/826/2002

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Ministry i. e. www.lawmin.nic.in under Department of Legal Affairs in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Issued on 07/10/16

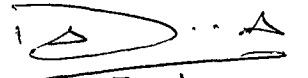


(Poonam Suri)

Deputy Legal Advisor

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Additional Solicitors General of India, Rajasthan High Court at Jaipur, B-346, 10-B Scheme, Opp. Narayan Niwas, Gopalpura Road, Jaipur-302018, Rajasthan.
3. Shri Anil Kumar Rajvansy, Assistant Solicitor General of India, Rajasthan High Court at Jodhpur, House No. Z/6, B-2, Roaad, Patota, Jodhpur-342006.
4. The Registrar, Rajasthan High Court at Jodhpur, Rajasthan.
5. Dr. Vinay Chhipa, as above.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Cash (LA) Section, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial Section)